

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.106-IA/630(AHM)2024
in
C.P.(IB)/295(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Small Industries Development Bank of India
V/s

.....Applicant

Alpesh Vasudev Gandhi S/o Shri Vasudev R.Gandhi

.....Respondent

Order delivered on: 08/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP : Mr. Roshan Kumar, Adv.

For the Respondent

For the FC :Ms. Pinki, Adv.

For the PG :Mr. Alpesh Gandhi, (In person)

ORDER
(Hybrid Mode)

Again extended opportunity no reply has been filed by the Personal guarantor who appears through virtual mode in person. Therefore right to file reply is hereby closed.

Re-list for further consideration on 07.08.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)